(b) if so, the grounds for such departure from the policy hitherto followed ; and

(c) if the reply to part (a) be in the negative, the considerations for sanctioning the Dharamsey-Khatau Fertilizer Project ?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI P. C. SETHI) :

(a) No Sir.

(b) Does not arise.

(c) This project had been under the consideration of the Government for a long time. The party had also done considerable amount of preliminary work in setting up the project based on imported ammonia. The Government have therefore decided to grant an industrial licence to the party.

Asylum given to Hijackers by Pakistan

*913. SHRI RAMKANWAR : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the hijackers of the Indian Airlines plane from Srinagar to Lahore have been given political asylum by the Pakistan Government ; and

(b) if so, the reaction of Government in this regard ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) Yes, Sir.

(b) The Government of India considers the granting of political asylum by Pakistan to these two armed criminals as violation of Covenants governing international civil aviation. The fact that Pakistan granted political asylum of them without any pre-conditions indicates Pakistan's complicity in the act of hijacking.

North Korean Exhibition in New Delhi

*916. SHRI PILOO MODY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether recently any permission was granted to the North Korean Consulate-General in New Delhi for holding an exhibition of their products and machinery :

(b) if so, what kind of products and machinery they displayed ; and

(c) at how many places this exhibition was held ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) A large number of items produced in the DPRK including light machinery, machine tools, agricultural implements, electrical goods, metals, minerals, chemicals, textiles, handicrafts, ready-made garments and Korean liquors were on display.

(c) The exhibition was held only in Delhi for ten days from March 11, 1971.

पेट्रोल के मूल्य में वृद्धि

*919. **श्री रामावतार शास्त्री** : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पेट्रोल पम्प के मालिकों ने संसद द्वारा बजट पास करने से पूर्व ही समस्त देशों में पेट्रोल के मूल्य बढ़ा दिए थे ;

(ख) क्या दिल्ली के टेक्सी और स्कूटर ड्राइवरों ने पेट्रोल पम्पों द्वारा गैर-कानूनी रूप से 3 पैसे प्रति लीटर अधिक मूल्य लिये जाने के विरुद्ध कुछ पेट्रोल पम्पों के सामने 9 जून 1971 को प्रदर्शन किया था ; और

(ग) यदि हां, तो सरकार ने पेट्रोल पम्प के मालिकों के विरुद्ध क्या कार्यवाही की है ?

पेट्रोलियम तथा रसायन मंत्री (श्री पी० सी० सेठी) : (क) संसद में जिस दिन वित्त बिल प्रस्तुत किया गया था, उस दिन की अर्ध-रात्री से उत्पादन-शुल्क की संशोधित दरें लागू हो जाती हैं । अत: पेट्रोल के उत्पादन-शुल्क की दर में वृद्धि के परिणामस्वरूप, 29-5-71 की अर्ध-रात्री से पेट्रोल-पम्प का व्यापारी पेट्रोल के मूल्यों में वृद्धि करने के लिए पात्र बन जाता है ।

(ख) और (ग). प्रेस की रिपोर्टों के अनुसार, पेट्रोल के व्यापारियों द्वारा पेट्रोल के